

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Friday 23rd day of February Two Thousand And Eighteen

PRESENT:
THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

O.A./310/00266/2018

R. Kannika,
Daughter of Ragupathy,
Aged 25 years,
Residing at No.7, 4th Cross Street,
Srinivas Nagar,
Ariyankuppam,
Puducherry- 605 007.

.....Applicant

(By Advocate : M/s. M. Gnanasekar)

VS.

1. Union of India
Rep by the Government of
Puducherry through,
The Secretary to Government
For Arts and Culture,
Chief Secretariat,
Puducherry;
2. The Director – Cum-
Under Secretary to Government,
Department of Art
And Culture,
Government of Puducherry,
Puducherry.

... .Respondents

(By Advocate: None)

O R A L O R D E R

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

When the matter is taken up, learned counsel for the applicant submits that the applicant wished to withdraw the O.A. He accordingly makes an endorsement in the relevant record to this effect.

In view of the prayer to withdraw the O.A., the O.A. is dismissed as withdrawn. No costs.

(R. RAMANUJAM)
MEMBER(A)

23.2.2018

asvs.